

REQUISITIONED BY THE BRITISH  
GOVERNMENT

\*315. SHRI K. SUNDARAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is considering the question of returning the properties—lands and buildings to their respective owners were requisitioned by the British Government for defence purposes; and

(b) if so, when it was considered with what results?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) (a) and (b) During the last World War about 5 900 buildings and land for about 4 900 projects, all over India were requisitioned for Defence purposes. The question of releasing/retaining/acquiring these properties is periodically reviewed, and as a result only 29 buildings and land in respect of 147 projects measuring approximately 31,300 acres are now held on requisition. These remaining pre-1947 requisitioned properties will also be constantly reviewed and appropriate action taken.

AMERICAN MILITARY MISSIONS IN  
PAKISTAN

\*316 SHRI RAM CHANDER: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reports from Pakistan occupied Kashmir about the working of the American Military Mission in Pakistan, including the renovation and equipping of four military installations in West Pakistan;

(b) if so, whether these American moves have created fresh tension on the Kashmir borders; and

(c) if the answers to parts (a) and (b) above be in the affirmative, what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): American Military Mission in Pakistan pertaining to the renovation and equipping of four military installations in West Pakistan.

(b) and (c) Do not arise.

FOREIGN TRAINED MILITARY OFFICERS

\*317. SHRI JAGAT NARAIN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that foreign trained military officers left service shortly after returning to India after completion of their training; and

(b) if so, the steps Government propose to take to prevent such a situation arising in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B. R. BHAGAT) (a) Normally military officers are deputed to foreign countries to undergo training in special courses of instruction in subjects for which training facilities do not exist in our country. Generally a period of two years must elapse after the return of the officers from abroad before any request for premature retirement or resignation can be considered and retirements or resignations are generally permitted only under compassionate circumstances. Several hundred officers have gone out for training during the last ten years and as far as it has been possible to ascertain within the time available, no such instance as alleged has come to notice. If the hon. Member will give some definite clue, I am prepared to make inquiries.

(b) Does not arise.

SOVIET NAVAL BASE IN INDIAN OCEAN

\*318 SHRI M. RUTHNASWAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of a Soviet Naval base in the Indian Ocean in or near Zanzibar; and